

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:939
ANSWERED ON:29.11.2005
DOWRY DEATH
Jindal Shri Naveen

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of dowry deaths reported in Delhi during the last three years, year-wise till date;
- (b) the effective steps taken by the Government against guilty persons;
- (c) whether the Government proposes to make the laws more stringent; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

(a): The total number of dowry deaths reported in Delhi during the years 2002, 2003, 2004 and 2005 (upto 15th November) is as under:

Year	Number of dowry deaths
2002	136
2003	132
2004	126
2005	103
(upto 15th November)	

(b): Sub-Divisional Magistrate conducts inquest proceeding into every dowry death and a case of dowry death is registered on the basis of his recommendation. All the cases of dowry death and other related crimes against women are investigated either by Women Police Officers or they are associated with investigation process. These cases are closely monitored by DCPs.

(c) & (d): The National Commission for Women is reviewing the existing provisions of the Dowry Prohibition Act, 1961/related laws in order to suggest suitable amendments to make the Act/laws more effective.